

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

(Physical Hearing )

CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)  
CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/178/2021
NAME OF THE COMPANY	Caerus Infosystems Pvt Ltd
NAME OF THE PETITIONER(S)	Rupaal Achrekar
NAME OF THE RESPONDENT(S)	Caerus Infosystems Pvt Ltd
UNDER SECTION	9 of IBC

**ORDER**

Learned Counsel for Corporate Debtor appeared in person.

None appeared for the Operational Creditor inspite of there being a conditional order that if he does not appear, the matter would be heard and disposed of. Since the petitioner himself is not present, the application **CP/IB/178/2021 is dismissed for non-prosecution.**

**Sd/-**

MEMBER (TECHNICAL)

**Syamala**

**Sd/-**

MEMBER (JUDICIAL)